

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/8440/2025 ARBP/23/2025	M/S. KAMALAKANTA PANDA VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR	SANDEEP PARIDA VS	// ( //
2	D-BLAPL/6308/2025 BLAPL/2495/2025	PRADIP KUMAR PANIGRAHI VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMNAGAR /554 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak ) GR/0000961/2024
3	D-BLAPL/6630/2025 BLAPL/2496/2025	BIKASH DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000004/2025
4	D-BLAPL/6632/2025 BLAPL/2497/2025	TOPHAN NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHANDRASEKHARPUR /37 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000042/2025
5	D-BLAPL/6675/2025 BLAPL/2498/2025	SUBRAT BAL @ SUBRAT BALA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BANHARPALI /40 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000298/2025
6	D-BLAPL/6682/2025 BLAPL/2499/2025	BHOLANATH BEHERA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	GUNUPUR /255 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000043/2024
7	D-BLAPL/6579/2025 BLAPL/2500/2025	DHARMARAJ PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /5 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000048/2025
8	D-BLAPL/6619/2025 BLAPL/2501/2025	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /70 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000026/2024
9	D-BLAPL/6623/2025 BLAPL/2502/2025	NAGESH YADAV VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000007/2025
10	D-BLAPL/6629/2025 BLAPL/2503/2025	MANGU SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Maitri Vihar PS /18 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000079/2025
11	D-BLAPL/6670/2025 BLAPL/2504/2025	BIBHUTI KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /51 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000031/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

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12	D-BLAPL/6277/2025 BLAPL/2505/2025	RATAN KISHORE SAHOO VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000026/2024
13	D-BLAPL/6687/2025 BLAPL/2506/2025	GOURANGA DAS @ GAURANGA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha ) 2(A)CC/0000042/2025
14	D-BLAPL/6694/2025 BLAPL/2507/2025	AKSHYA MAJHI VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /148 /2017 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000015/2023
15	D-BLAPL/6653/2025 BLAPL/2508/2025	PITAMBAR MAJHI VS UNION OF INDIA (NCB)	SITIKANT MISHRA VS	NCB BHUBANESWAR /4 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000019/2023
16	D-BLAPL/5620/2025 BLAPL/2509/2025	RUBEL SK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BOIPARIGUDA /14 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000005/2025
17	D-BLAPL/6469/2025 BLAPL/2510/2025	SATYABRATA BARAL VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	KORAPUT VIGILANCE /4 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000002/2025
18	D-BLAPL/4086/2025 BLAPL/2511/2025	JITENDRA PALAI @ JITU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /153 /2022 C.J.M.,KHURDA(Khordha ) CT/0000090/2024
19	D-BLAPL/5406/2025 BLAPL/2512/2025	BIJAYA KUMAR HEMBRAM @ BIJAYA KU HEMBAREM VS STATE OF ODISHA	AMITAV TRIPATHY VS	Maitri Vihar PS /279 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR CT/0000328/2023
20	D-BLAPL/6078/2025 BLAPL/2513/2025	SOUMYA RANJAN PATTNAIK @ HAPPY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NAYAGARH /335 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000165/2024
21	D-BLAPL/5505/2025 BLAPL/2514/2025	SUMIT KHARA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE SADAR /191 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000070/2023
22	D-BLAPL/6735/2025 BLAPL/2515/2025	MUNA @ MAHESWAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /419 /2021 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000027/2022
23	D-BLAPL/6067/2025	ISWAR MALLIK @ MALLICK	RAMESH CHANDRA MAHARANA	NIALI /175 /2014

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2516/2025	VS STATE OF ODISHA	VS	1ST ADJ,CUTTACK(Cuttack) ST/000046/2020
24	D-BLAPL/6316/2025 BLAPL/2517/2025	NILAKANTHA NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANDI /18 /2023 A.D.J.,UMERKOTE(Nabarangapur ) CT/000076/2023
25	D-BLAPL/6188/2025 BLAPL/2518/2025	BADA @ SMRUTIRANJAN BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /136 /2022 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir) SC/000024/2024
26	D-BLAPL/6616/2025 BLAPL/2519/2025	NEHERU MAHAMMAD VS STATE OF ODISHA	RAKESH BEHERA VS	PHIRINGIA /66 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000036/2019
27	D-BLAPL/6838/2025 BLAPL/2520/2025	BAPUJI KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SESIONS JUDGE,KARANJIA(Ma Spl/000003/2025
28	D-BLAPL/6618/2025 BLAPL/2521/2025	KAILASH KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./000004/2025
29	D-BLAPL/6640/2025 BLAPL/2522/2025	CHITTA @ CHITTARANJAN SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	PUINTALA /199 /2023 A.D.J.,BOLANGIR(Balangir) Spl/000074/2023
30	D-BLAPL/6840/2025 BLAPL/2523/2025	SHESADEV KANHAR @ SESHADDEV KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SESIONS JUDGE,KARANJIA(Ma Spl/000003/2025
31	D-BLAPL/6822/2025 BLAPL/2524/2025	ALEKHA CHANDRA PRADHAN VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /2 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000001/2025
32	D-BLAPL/6823/2025 BLAPL/2525/2025	SANTANU KUMAR MOHAPATRA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /2 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000001/2025
33	D-BLAPL/6664/2025 BLAPL/2526/2025	BIBHISAN BARIHA @ BIBHI @ PETU BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /189 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/000084/2024
34	D-BLAPL/6824/2025 BLAPL/2527/2025	MOHAN MANDAL VS	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /2 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

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35	D-BLAPL/6825/2025 BLAPL/2528/2025	STATE OF ODISHA(VIG.) AMIYAKANTA SAHOO VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	GR/0000001/2025 KORAPUT VIGILANCE /2 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000001/2025
36	D-BLAPL/6696/2025 BLAPL/2529/2025	DAKA @ TUNA SWAIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH /396 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001043/2024
37	D-BLAPL/6674/2025 BLAPL/2530/2025	LAXMIKANTA RANA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	BHAWANIPATNA TOWN /27 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000073/2025
38	D-BLAPL/6077/2025 BLAPL/2531/2025	SAROJ KUMAR PANDA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	NAYAPALLI P.S. /695 /2022 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0006643/2022
39	D-BLAPL/6080/2025 BLAPL/2532/2025	AUROBINDA SANTRA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	NAYAPALLI P.S. /695 /2022 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0006643/2022
40	D-BLAPL/6733/2025 BLAPL/2533/2025	SUPAE TUTI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	THAKURMUNDA /6 /2025 ADDL.SESIONS JUDGE,KARANJIA(Ma Spl/0000004/2025
41	D-BLAPL/6699/2025 BLAPL/2534/2025	SUSHANTA NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	ANGUL TOWN /97 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000003/2025
42	D-BLAPL/6302/2025 BLAPL/2535/2025	CHANDAN DALAI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	K.NUAGAON /360 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000567/2024
43	D-BLAPL/6383/2025 BLAPL/2536/2025	JAIN @ JAYANTA PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /284 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000028/2025
44	D-BLAPL/6747/2025 BLAPL/2537/2025	PAKHIRAJ GOUD VS STATE OF ODISHA	ABHILASH MISHRA VS	BHAWANIPATNA TOWN /27 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000073/2025
45	D-BLAPL/6705/2025 BLAPL/2538/2025	SHAIKH FAIJULLAH ALAM @ SHAIK FAIJULLAH VS STATE OF ODISHA	CHHABI BEHERA VS	KHANDAGIRI P.S. /783 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0002062/2024

## ORISSA HIGH COURT

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46	D-BLAPL/6639/2025 BLAPL/2539/2025	CHANDAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Maitri Vihar PS /11 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000034/2025
47	D-BLAPL/6194/2025 BLAPL/2540/2025	MADKAMI ERA @ PRAKASH ERA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /11 /2010 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000123/2021
48	D-BLAPL/6749/2025 BLAPL/2541/2025	SURAJ DALEI @ BABU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /334 /2022 ASST. SESSIONS JUEGE,KHALLIKOTE(C ST/0000026/2023
49	D-BLAPL/6203/2025 BLAPL/2542/2025	DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /382 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000474/2024
50	D-BLAPL/6672/2025 BLAPL/2543/2025	LAXMIDHAR SETHI @ GHUNDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Bamapada (Industrial Area) /87 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000380/2024
51	D-BLAPL/6706/2025 BLAPL/2544/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /2 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000401/2025
52	D-BLAPL/6754/2025 BLAPL/2545/2025	ANU PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	G.UDAYAGIRI /35 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000057/2025
53	D-BLAPL/6208/2025 BLAPL/2546/2025	ERMA MADKAMI @ PRAKASH @ ERA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /13 /2011 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000121/2021
54	D-BLAPL/6568/2025 BLAPL/2547/2025	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /51 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000144/2025
55	D-BLAPL/6582/2025 BLAPL/2548/2025	PRAMOD SHARMA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000005/2025
56	D-BLAPL/5223/2025 BLAPL/2549/2025	RAJESH KULDIP VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	SEMILLIGUDA /10 /2025 SPECIAL JUDGE (POCSO), JEYPORE(Ko Spl/0000005/2025
57	D-BLAPL/6652/2025	SIBARAM PRADHAN	HARIPAD MOHANTY	ADVA /178 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2550/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000091/2024
58	D-BLAPL/5225/2025 BLAPL/2551/2025	GHASI KHORA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BOIPARIGUDA /14 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000005/2025
59	D-BLAPL/6580/2025 BLAPL/2552/2025	GUTULI @ PRADEEP MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /706 /2024 J.M.F.C,AUL(Kendrapara ) GR/0001135/2024
60	D-BLAPL/6565/2025 BLAPL/2553/2025	NABAGHANA HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	PADWA /13 /2025 SPECIAL JUDGE (POCSO), JEYPORE(Kor Spl/0000004/2025
61	D-BLAPL/6654/2025 BLAPL/2554/2025	JAGADISH SAHU VS STATE OF ODISHA	HARIPAD MOHANTY VS	ADVA /178 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000091/2024
62	D-BLAPL/6421/2025 BLAPL/2555/2025	MAHENDRA GEDI VS STATE OF ODISHA	KUMAR PRAJWAL VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur ) 2(A)CC/0000018/2025
63	D-BLAPL/6608/2025 BLAPL/2556/2025	ASHISH PANIGRAHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANDOMUNDA /261 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001371/2024
64	D-BLAPL/6666/2025 BLAPL/2557/2025	FULAMANI TUDU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE SADAR /89 /2003 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000329/2023
65	D-BLAPL/6759/2025 BLAPL/2558/2025	PITABASH BHUYAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /556 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000088/2024
66	D-BLAPL/6757/2025 BLAPL/2559/2025	MD. ALAM KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /341 /2023 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000090/2023
67	D-BLAPL/6762/2025 BLAPL/2560/2025	SK. ALTAB VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRANGPUR TOWN /346 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001382/2024
68	D-BLAPL/6999/2025 BLAPL/2561/2025	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS	DIGAMBARA MISHRA VS	PURIGHAT /123 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU

## ORISSA HIGH COURT

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69	D-BLAPL/6607/2025 BLAPL/2562/2025	STATE OF ODISHA KUMESWAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	Spl/0000075/2024 KARLAPAT /31 /2024 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000209/2024
70	D-BLAPL/6717/2025 BLAPL/2563/2025	BIKRAM BEHERA @ GUDU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /49 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000237/2025
71	D-CMP/3550/2025 CMP/326/2025	KAMAL KUMAR JENA VS GOURANGA SWAIN	J.K.MISHRA 2 VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CMA/0000123/2017
72	D-CMP/8633/2025 CMP/327/2025	VISWATMA VIDYA MANDIR, BOLANGIR VS ANAYA DASH	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000195/2017
73	D-CMP/8171/2025 CMP/328/2025	UMESH MISHRA @ UMESH CHANDRAMISHRA VS LAXMIPRIYA SETHI	PRASANTA KUMAR SATAPATHY VS	// ADDL CIVIL JUDGE (SD), BHADRAK(Bh) IA/0000445/2020
74	D-CMP/7518/2025 CMP/329/2025	JAGANNATH SAHOO VS SANTOSH PRASAD	JYOTI RANJAN DEO VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESW Fao/0000192/2023
75	D-CMP/8998/2025 CMP/330/2025	MURALIDHAR PRADHAN VS SISIRA KANTA SWAIN	SANJEEV UDGATA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000299/2024
76	D-CMP/7515/2025 CMP/331/2025	MUKTIKANTA BARIK VS RADHAKANTA BARIK	DEEPAK KUMAR MOHAPATRA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CS/0000336/2015
77	D-CMP/7346/2025 CMP/332/2025	SASMITA SAHOO VS RATAN AGARWAL	AKSHAYA KUMAR SAHOO VS	// 1ST ADJ,CUTTACK(Cuttack) Fao/0000102/2015
78	D-CMP/7813/2025 CMP/333/2025	KAMAL LOCHAN NAYAK VS SANJAY KUMAR MOHANTY	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000480/2006
79	D-CMP/8890/2025 CMP/334/2025	BRAHMANANDA BISWAL VS RATIKANTA PRADHAN	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000038/2021

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

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80	D-CONTC/8413/2025 CONTC/1060/2025	GADADHAR DIXIT VS SIDHARTHA BEURA,DIRECTOR,OSSOPCA,BBSR,KHURDA	ADV. VS	// 0 //
81	D-CONTC/8331/2025 CONTC/1061/2025	BALMIKI PADHY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/8415/2025 CONTC/1062/2025	BANAMALI KACHHAP VS SIDHARTHA BEURA,DIRECTOR,OSSOPCA,BBSR	ADV. VS	// 0 //
83	D-CONTC/8519/2025 CONTC/1063/2025	BIRENDRA KUMAR BEHERA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/8522/2025 CONTC/1064/2025	RASIK RANJAN JENA VS PRACHI TANAYA GIRI,D.E.O,BARIPADA	ADV. VS	// 0 //
85	D-CONTC/8537/2025 CONTC/1065/2025	AKURA ROUTRAY VS USHA PADHEE,IAS	ADV. VS	// 0 //
86	D-CONTC/8643/2025 CONTC/1066/2025	BINITA PRAJAPATI VS HEMA KANTA SAY,IAS	ADV. VS	// 0 //
87	D-CONTC/8337/2025 CONTC/1067/2025	BIPIN CHANDRA PATEL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
88	D-CONTC/8350/2025 CONTC/1068/2025	PRABIN KUMAR SAHU VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
89	D-CONTC/9107/2025 CONTC/1069/2025	ASHOK KUMAR MOHANTY VS MAYUR VIKAS SURYAWANSHI,IAS	ADV. VS	// 0 //
90	D-CONTC/8226/2025 CONTC/1070/2025	RANJITA SETHI VS S ASWATHY,IAS	ADV. VS	// 0 //
91	D-CONTC/8351/2025	KALANDI CHARAN SAHOO	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

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	CONTC/1071/2025	VS ARAVIND AGRAWAL,SECY., HIGHER EDUCATION, ODISHA	VS	0 //
92	D-CONTC/8394/2025 CONTC/1072/2025	PRAFULLA KUMAR MISHRA VS MANOJ AHUJA,IAS	JITENDRA KUMAR MISHRA (2) VS	// 0 //
93	D-CONTC/8591/2025 CONTC/1073/2025	KHAGESWAR MALI VS ANU GARG, I.A.S.	ADV VS	// 0 //
94	D-CONTC/8592/2025 CONTC/1074/2025	SURESH CHANDRA MUND VS ANU GARG, I.A.S.	ADV VS	// 0 //
95	D-CONTC/8718/2025 CONTC/1075/2025	NAGEN KUMAR PRADHAN VS NIKHIL PAVAN KALYAN,MD, ODISHA STATE CASHEW DEVELOPMENT CO. LTD.	ADV. VS	// 0 //
96	D-CONTC/8720/2025 CONTC/1076/2025	JAMUNA MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //
97	D-CONTC/8723/2025 CONTC/1077/2025	DILLIP KUMAR PANDA VS BHUPENDRA SINGH POONIA,IAS	ADV. VS	// 0 //
98	D-CONTC/8726/2025 CONTC/1078/2025	JITENDRA KUMAR PANDA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
99	D-CONTC/8729/2025 CONTC/1079/2025	MANORAMA DAS VS ASWATHY S., IAS	SUBHASREE MOHANTY VS	// 0 //
100	D-CONTC/8734/2025 CONTC/1080/2025	BIBHUTI BHUSAN HOTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
101	D-CONTC/8756/2025 CONTC/1081/2025	SANDHYARANI BEHERA @ BEHARA VS DIBYA JYOTI PARIDA,COLLECTOR,GANJAM	ADV. VS	// 0 //
102	D-CONTC/8758/2025 CONTC/1082/2025	KAILASH CHANDRA BEHERA VS	ADV. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/8625/2025 CONTC/1083/2025	DIBYA JYOTI PARIDA, COLLECTOR, GANJAM PRATAP KUMAR THATOI VS GIRISH S.N, IAS	SIBA PRASAD SWAIN VS	// // ()
104	D-CONTC/8627/2025 CONTC/1084/2025	PADMALOCHAN MAHANTA VS VISHAL SINGH, IAS	ADV. VS	// ()
105	D-CONTC/8637/2025 CONTC/1085/2025	SMRUTI REKHA BISWAL VS HEMA KANTA SAY, IAS	KUNAL KUMAR SWAIN VS	// ()
106	D-CONTC/8642/2025 CONTC/1086/2025	CHITRALEKHA MOHANTA VS HEMA KANTA SAY, IAS	ADV. VS	// ()
107	D-CONTC/8780/2025 CONTC/1087/2025	PRAKASH CHANDRA SENAPATI VS SHALINI PANDIT, SECY., S AND ME DEPT.	MANAS PATI VS	// ()
108	D-CONTC/8807/2025 CONTC/1088/2025	UDAYANATH MOHANTY VS VISHAL SINGH, IAS	ADV. VS	// ()
109	D-CONTC/8850/2025 CONTC/1089/2025	BINOD KUMAR PANIGRAHI VS DEORANJAN KUMAR SINGH, IAS	BIJAYA KUMAR ROURAY VS	// ()
110	D-CONTC/8417/2025 CONTC/1090/2025	SABITA NAYAK VS AMRIT RUTURAJ, IAS	ADV. VS	// ()
111	D-CONTC/8423/2025 CONTC/1091/2025	CHIRANJAYA MOHANTY VS BIPUL NAYAK, AUTHORIZED OFFICER, BMC, BBSR	SIDHARTA MISHRA VS	// ()
112	D-CRLA/6493/2025 CRLA/292/2025	SANTOSH BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /263 /2023 A.D.J., BHAWANIPATNA (Kalahandi) CT/0000001/2024
113	D-CRLA/6229/2025 CRLA/293/2025	PABITRA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (ASKA) /58 /2021 AD-HOC A.D.J.(FTSC), BERHAMPUR (Gar) Spl/0000038/2021

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :05/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/6473/2025 CRLA/294/2025	D.SELVUMURUGAN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	PADMAPUR /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000150/2022
115	D-CRLA/6538/2025 CRLA/295/2025	SANTOSH KUMAR BHOI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /54 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGPUR CT/0000134/2024
116	D-CRLA/6813/2025 CRLA/296/2025	TAPAN KUMAR KANHAR VS STATE OF ODISHA(VIG.)	AMULYA RATNA PANDA VS	VIGILANCE PS (BERHAMPUR) /5 /2019 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000006/2019
117	D-CRLLP/3886/2025 CRLLP/23/2025	BIRENDRA KUMAR NANDA VS SURESH CHANDRA NAYAK	BISWAJIT MOHAPATRA VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000105/2016
118	D-CRLMA/5364/2025 CRLMA/28/2025	PANKAJ KUMAR NAIK VS STATE OF ODISHA	ADV. VS	LAIKERA /79 /2024 ( //
119	D-CRLMA/6245/2025 CRLMA/29/2025	SOMRITA GHOSH VS STATE OF ODISHA	BHARATI DASH VS	CYBER CRIME AND ECONOMIC OFFENSE ( //
120	D-CRLMC/6190/2025 CRLMC/913/2025	KHIRASINDHU TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	TITILAGARH /251 /2016 A.D.J.,TITILAGARH(Balangir) SC/0000033/2017
121	D-CRLMC/6206/2025 CRLMC/914/2025	SUSANTA KUMAR JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /237 /2017 J.M.F.C.,SORO(Baleshwar) CT/0001071/2017
122	D-CRLMC/6340/2025 CRLMC/915/2025	CHAITANYA BHOI VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	BALLIGUDA /192 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000028/2023
123	D-CRLMC/5796/2025 CRLMC/916/2025	SANATAN SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	NAYAGARH /17 /2002 ASST. SESSION JUDGE(WOMENS COURT) GR/0000029/2002
124	D-CRLMC/6165/2025 CRLMC/917/2025	SANTANU KUMAR TAKRI@SANATANA TAKIRI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	KOTOAGARH /111 /2024 JMFC, KOTAGARH(Kandhamal) CT/0000103/2024
125	D-CRLMC/6204/2025	SATYABRATA ROUT	PRABHAS CHANDRA PANDA	BALASORE VIGILANCE /30 /2013

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/918/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000005/2013
126	D-CRLMC/6661/2025 CRLMC/919/2025	M/S SEVEN HILLS ESTATE LTD., PURI VS STATE OF ODISHA	PRASANT KISHORE RAY VS	EOW,BHUBANESWAR /18 /2016 PRESIDING OFFICER, DESIGNATED CO CT/000016/2016
127	D-CRLMC/6356/2025 CRLMC/920/2025	PRAMOD KUMAR ROUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA P.S.(BBSR) /313 /2015 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0005359/2015
128	D-CRLMC/6409/2025 CRLMC/921/2025	SATYA PRAKASH BEHERA @ PINTU VS STATE OF ODISHA	EKTA AGARWAL VS	PATKURA /237 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(K GR/0001450/2018
129	D-CRLMC/6367/2025 CRLMC/922/2025	BAPINA@BIKINA@BIBEKANANDA PRUSTY VS STATE OF ODISHA	BRAJA BHUSAN SAHOO VS	AUL /129 /2016 DIST.&SESSIONS JUDGE,KENDRAPARA Spl/0000261/2016
130	D-CRLMC/6266/2025 CRLMC/923/2025	BIPIN BIHARI LENKA VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	CHANDAKA P.S. /316 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001789/2024
131	D-CRLMC/6425/2025 CRLMC/924/2025	SIVA SANKAR SAHOO VS SUSANTA MOHANTY	PANCHANAN PANIGRAHI VS	/ /0 J.M.F.C. MAHANGA(Cuttack) ICC/0000421/2017
132	D-CRLMP/5850/2025 CRLMP/300/2025	JAYANTI SAHOO VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 ) //
133	D-CRLMP/6360/2025 CRLMP/301/2025	SAMSIDA BIBI VS STATE OF ODISHA	BIJAYANANDA DASH VS	/ /0 ) //
134	D-CRLMP/6487/2025 CRLMP/302/2025	SONALI SURAVITA PUTHAL VS STATE OF ODISHA	BIJAYA KUMAR ROURAY VS	DHENKANAL SADAR /9 /2025 ) //
135	D-CRLMP/6362/2025 CRLMP/303/2025	TARUN KUMAR KHILAR VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	/ /0 ) //
136	D-CRLMP/6344/2025 CRLMP/304/2025	DR. PRATYUSH KUMAR PRADHAN VS	RANJAN KUMAR NAYAK VS	/ /0 )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/6678/2025 CRLMP/305/2025	STATE OF ODISHA BABITA MALLIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// //0 ()
138	D-CRLREV/6576/2025 CRLREV/112/2025	FALCON CONSULTANCY PVT. LTD. VS RUPANJALI SAHU	RAJJEET ROY VS	// //0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000086/2024
139	D-CRLREV/6648/2025 CRLREV/113/2025	JAGDISH CHANDRA BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000145/2024
140	D-CRLREV/6053/2025 CRLREV/114/2025	NIRANJAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	//0 J.M.F.C.,BARIPADA(Mayurbhanj) ICC/0000004/2024
141	D-CRLREV/4170/2025 CRLREV/115/2025	BHUBANESWARI SAHU VS STATE OF ODISHA	RAJESWAR HOTA VS	//0 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000040/2024
142	D-CRLREV/4172/2025 CRLREV/116/2025	BHUBANESWARI SAHU VS STATE OF ODISHA	RAJESWAR HOTA VS	//0 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000041/2024
143	D-CRLREV/6040/2025 CRLREV/117/2025	GUDDU@BISWANATH@BIRAKISHORE DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	NAWAPARA /23 /2015 DIST.& SESSIONS JUDGE,NAWAPARA(1 CRA/0000016/2018
144	D-FAO/8406/2025 FAO/107/2025	BABAJI DAS VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000120/2023
145	D-MACA/4764/2025 MACA/294/2025	ANITA SUAR VS ORIENTAL INSURANCE CO. LTD., SAMBALPUR	BIKRAM CHANDRA GHADEI VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalp Mac/0000046/2022
146	D-MATA/8987/2025 MATA/100/2025	APARNA AGRAWALLA VS SUNIL AGRAWALLA	SATYAJIT MOHAPATRA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000006/2024
147	D-RSA/7833/2025 RSA/122/2025	SAROJINI PATTANAYAK VS AMARENDRA PATTANAYAK	SURYASNATA MOHAPATRA VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000045/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-TRP(C)/9267/2025 TRP(C)/67/2025	PRADEEP DANDPAT VS RANJITA KHANDEI	PRATAP CHANDRA MOJHAPATRA VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) Mat/0000034/2024
149	D-WA/8587/2025 WA/521/2025	RAJGANGPUR MUNICIPALITY VS M/S DALMIA CEMENT (BHARAT) LTD., TAMIL NADU	PRASANTA KUMAR SATAPATHY VS	// () //
150	D-WA/8588/2025 WA/522/2025	STATE OF ODISHA VS RAKESH PRADHAN	SIDHARTH PRASAD DAS, A.S.C. VS	// () //
151	D-WA/8586/2025 WA/523/2025	SECRETARY , ODISHA PUBLIC SERVICE COMMISSION, CUTTACK VS RASMITA MALIK	ARNAV BEHERA VS	// () //
152	D-WA/8589/2025 WA/524/2025	COMMISSIONER CUM SECY, REVENUE AND DISASTER MANAGEMENT DEPTT VS BIJAYA KUMAR MOHAPATRA	BIMBISAR DASH, A.G.A. VS	// () //
153	D-WA/8596/2025 WA/525/2025	STATE OF ODISHA VS CHANDRA SEKHAR PUJHARI	SONAK MISHRA, A.S.C. VS	// () //
154	D-WA/8849/2025 WA/526/2025	DR. SNIGDHA PRAVA MISHRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
155	D-WA/5502/2025 WA/527/2025	MINATI MAHARANA VS CHIEF EXECUTIVE OFFICER, CESU, BBSR	SUDEEP KUMAR SARANGI VS	// () //
156	D-WP(C)/8299/2025 WP(C)/6494/2025	DEBASMITA SAMANTARAY VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// () //
157	D-WP(C)/8924/2025 WP(C)/6495/2025	SUMATI XALXO VS COLLECTOR CUM DIST.MAGISTRATE SUNDARGARH	DHANOJ KUMAR SAHOO VS	// () //
158	D-WP(C)/8468/2025 WP(C)/6496/2025	LAXMAN PANDA VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	// () //
159	D-WP(C)/8539/2025	BIKRAMANANDA MOHANTY	SIDHARTH SHANKAR PADHY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6497/2025	VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR	VS	0 //
160	D-WP(C)/8429/2025 WP(C)/6498/2025	PRASHANT KUMAR MISHRA VS STATE OF ODISHA	SUBASH CHANDRA TRIPATHY VS	// 0 //
161	D-WP(C)/8535/2025 WP(C)/6499/2025	JOGESWAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
162	D-WP(C)/8016/2025 WP(C)/6500/2025	PANCHANAN BEHERA VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
163	D-WP(C)/8536/2025 WP(C)/6501/2025	SANTOSINI PADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
164	D-WP(C)/8547/2025 WP(C)/6502/2025	ANITA SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
165	D-WP(C)/8594/2025 WP(C)/6503/2025	KISHORE CHANDRA PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
166	D-WP(C)/8555/2025 WP(C)/6504/2025	AMARESH CHANDRA SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
167	D-WP(C)/8646/2025 WP(C)/6505/2025	BHABAGRAHI BISOI VS HIGHER EDUCATION	ATUL TRIPATHY VS	// 0 //
168	D-WP(C)/8600/2025 WP(C)/6506/2025	GUNDICHA NAIK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
169	D-WP(C)/8595/2025 WP(C)/6507/2025	BIJAYALAXMI PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
170	D-WP(C)/8601/2025 WP(C)/6508/2025	ANANTA NAIK VS	DR. BINODA KUMAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
171	D-WP(C)/8577/2025 WP(C)/6509/2025	KALPANA SATAPATHY @ KALPANA KUMARI SATAPATHY VS	SIDHARTHA DAS VS	// 0
		STATE OF ODISHA		//
172	D-WP(C)/8557/2025 WP(C)/6510/2025	UMESH CHANDRA SAMANTARAY VS	KHIROD CHANDRA MAJHI VS	// 0
		R.T.O., BBSR		//
173	D-WP(C)/8617/2025 WP(C)/6511/2025	DHUSHASAN PATRA VS	SITANSU MOHAN SINGH VS	// 0
		STATE OF ORISSA		//
174	D-WP(C)/8404/2025 WP(C)/6512/2025	THE BRANCH MANAGER PHULBANI BRANCH CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS	<del>DR. BINODA KUMAR MISHRA</del> VS	// 0
		TAX RECOVERY OFFICER, KANDHAMAL		//
175	D-WP(C)/8659/2025 WP(C)/6513/2025	KUMARI NAIKA VS	DR. BINODA KUMAR MISHRA VS	// 0
		STATE OF ODISHA		//
176	D-WP(C)/7784/2025 WP(C)/6514/2025	KEDAR PUTEL VS	SIBA PRASAD SWAIN VS	// 0
		STATE OF ODISHA		//
177	D-WP(C)/8564/2025 WP(C)/6515/2025	RANJAN KUMAR MOHARANA VS	BIBEKANANDA BAISAKH VS	// 0
		BHARAT SANCHAR NIGAM LTD., BBSR		//
178	D-WP(C)/8618/2025 WP(C)/6516/2025	LITU PRADHAN VS	SITANSU MOHAN SINGH VS	// 0
		STATE OF ODISHA		//
179	D-WP(C)/8611/2025 WP(C)/6517/2025	SUDHANSU SUKLA VS	SITANSU MOHAN SINGH VS	// 0
		STATE OF ODISHA		//
180	D-WP(C)/8629/2025 WP(C)/6518/2025	DILLIP KUMAR NAYAK VS		// 0
		THE GENERAL MANAGER, REGIONAL INDUSTRIES CENTRE, SUNDERGARH		//
181	D-WP(C)/8767/2025 WP(C)/6519/2025	SUVENDU KUMAR SAHOO VS	UPENDRA KUMAR SAMAL VS	// 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/8776/2025 WP(C)/6520/2025	DEBAKI KALO @ DEBAKI PRADHAN VS MAHANADI COALFIELDS LIMITED, JAGRUTI VIHAR, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
183	D-WP(C)/8612/2025 WP(C)/6521/2025	CHANDRA KANTA JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
184	D-WP(C)/8188/2025 WP(C)/6522/2025	SRI SRI DANDA KHEDEI THAKURANI BIJE NIAGEGAON, BALASORE VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
185	D-WP(C)/8100/2025 WP(C)/6523/2025	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
186	D-WP(C)/7706/2025 WP(C)/6524/2025	RADHA KRISHNA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/8884/2025 WP(C)/6525/2025	M/S. DOLAMANI CHOUDHURY, KALAHANDI VS CHIEF COMMISSIONER OF CT AND GST, ODISHA	ITISHREE TRIPATHY VS	// 0 //
188	D-WP(C)/8561/2025 WP(C)/6526/2025	RANI SINKU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
189	D-WP(C)/8428/2025 WP(C)/6527/2025	GAGAN BIHARI PATI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
190	D-WP(C)/8812/2025 WP(C)/6528/2025	BANOJ KUMAR RAY VS STATE OF ODISHA	KUMARSWAR MOHANTY VS	// 0 //
191	D-WP(C)/8779/2025 WP(C)/6529/2025	DR. SUCHISMITA TRIPATHY VS ODISHA UNIVERSITY OF AGRICULTURE TECHNOLOGY, BHUBANESWAR	SWAPNIL ROY VS	// 0 //
192	D-WP(C)/8871/2025 WP(C)/6530/2025	DR. ABATAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
193	D-WP(C)/8700/2025	KALAKAR KISAN	SHARMISTHA SAMAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6531/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/7866/2025 WP(C)/6532/2025	AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	Baidhar Sahoo VS	// 0 //
195	D-WP(C)/8568/2025 WP(C)/6533/2025	RAIBA CHARAN MALLICK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
196	D-WP(C)/8499/2025 WP(C)/6534/2025	SURENDRA ROHIDAS VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //
197	D-WP(C)/8679/2025 WP(C)/6535/2025	JANAKI ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
198	D-WP(C)/8476/2025 WP(C)/6536/2025	ITRIANGLE INFOTECH PRIVATE LIMITED, BANGALORE VS STATE OF ODISHA	SREEJIT MOHANTY VS	// 0 //
199	D-WP(C)/8868/2025 WP(C)/6537/2025	NIRANJAN JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
200	D-WP(C)/8657/2025 WP(C)/6538/2025	GAJENDRA SENAPATI VS REGIONAL MANAGER, UCO BANK, BHUBANESWAR	GAJENDRANATH ROUT VS	// 0 //
201	D-WP(C)/8661/2025 WP(C)/6539/2025	JINEEMA NAYAK VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
202	D-WP(C)/415/2025 WP(C)/6540/2025	RANJIT KUMAR SAHOO VS HINDUSTAN PETROLEUM CORPORATION LTD.	SATYAJEET ROUT VS	// 0 //
203	D-WP(C)/8731/2025 WP(C)/6541/2025	DIJABAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
204	D-WP(C)/8696/2025 WP(C)/6542/2025	KUMAR KISAN VS	SHARMISTHA SAMAL VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/8573/2025 WP(C)/6543/2025	STATE OF ORISSA SUSANTA KUMAR ROUT VS	SHASHI BHUSAN JENA VS	// // 0
206	D-WP(C)/8697/2025 WP(C)/6544/2025	STATE OF ODISHA SUBASH CHANDRA BADATIA VS	SHARMISTHA SAMAL VS	// // 0
207	D-WP(C)/8742/2025 WP(C)/6545/2025	STATE OF ODISHA AMRESH KUMAR SINGH VS	ARUN KUMAR PATRA VS	// // 0
208	D-WP(C)/8698/2025 WP(C)/6546/2025	STATE OF ODISHA ASHRU PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
209	D-WP(C)/8653/2025 WP(C)/6547/2025	STATE OF ODISHA PADMAJA DEBATA VS	MANOJ PANIGRAHI VS	// // 0
210	D-WP(C)/8702/2025 WP(C)/6548/2025	STATE OF ODISHA MEENA KETAN NAIK VS	SHARMISTHA SAMAL VS	// // 0
211	D-WP(C)/8632/2025 WP(C)/6549/2025	STATE OF ORISSA KESHAB CHANDRA MAHAKUL VS	BIREN SANKAR TRIPATHY VS	// // 0
212	D-WP(C)/8953/2025 WP(C)/6550/2025	STATE OF ODISHA UTKALINI BHUYAN VS	DILLIP KUMAR RAY VS	// // 0
213	D-WP(C)/8385/2025 WP(C)/6551/2025	STATE OF ODISHA APARTI BHOLA VS	BHAKTA RANJAN BARIK VS	// // 0
214	D-WP(C)/8717/2025 WP(C)/6552/2025	STATE OF ODISHA DEVESH SANCHETI VS	SARADA PRASANNA SARANGI VS	// // 0
215	D-WP(C)/8575/2025 WP(C)/6553/2025	THE STATE OF ODISHA RAUTRAY SING VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/8724/2025 WP(C)/6554/2025	BIDYADHAR NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
217	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
218	D-WP(C)/8619/2025 WP(C)/6556/2025	P.ATISH PRASAD VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/8735/2025 WP(C)/6557/2025	M.L.D.RAJU VS COMMANDANT GENERAL, HOME GUARDS, ODISHA, CUTTACK	SIDHARTHA MISHRA VS	// 0 //
220	D-WP(C)/8739/2025 WP(C)/6558/2025	NILAKANTA PRADHAN VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
221	D-WP(C)/8631/2025 WP(C)/6559/2025	CHANDI PRASAD SAHOO VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
222	D-WP(C)/8747/2025 WP(C)/6560/2025	M/S. BIBHUTI BHUSAN ROURAY., CUTTACK VS CHIEF COMMISSIONER OF CT AND GST ODISHA, CUTTACK	ASHISH KUMAR SAMAL VS	// 0 //
223	D-WP(C)/9116/2025 WP(C)/6561/2025	LAXMIDHAR BESRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
224	D-WP(C)/8907/2025 WP(C)/6562/2025	M/S ASHWINI HOSPITAL VS PRAFULLA CHANDRA MOHANTY	MANAS RANJAN BAUG VS	// 0 //
225	D-WP(C)/8652/2025 WP(C)/6563/2025	SK.FAYAZUDDIN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
226	D-WP(C)/6332/2025 WP(C)/6564/2025	M/S. SAI MEDICINES, ANGUL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// 0 //
227	D-WP(C)/8626/2025	JYOTIRANJAN SAHOO	BIMBISAR DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6565/2025	VS	VS	0
		ODISHA GRAMYA BANK, GANDAMUNDA, BBSR		//
228	D-WP(C)/9119/2025	PADMANAV PANDA	PRABIN DAS	//
	WP(C)/6566/2025	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/8755/2025	JAHANOR BEGUM	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/6567/2025	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/8628/2025	DEBAGHAN DALEI	BIKASH CHANDRA PARIJA	//
	WP(C)/6568/2025	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/8695/2025	RAJANI KUMARI SAHU	SHARMISTHA SAMAL	//
	WP(C)/6569/2025	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/8666/2025	SRI GOPAL JEW THAKUR BIJE, CUTTACK	DIBYARANJAN BEHERA	//
	WP(C)/6570/2025	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/8701/2025	BABUNI PADHY	SHARMISTHA SAMAL	//
	WP(C)/6571/2025	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/8651/2025	ANSUPA FARMERS UNION	SAMARENDRA BEURA	//
	WP(C)/6572/2025	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/8669/2025	SRI GOPAL JEW THAKUR BIJE, CUTTACK	DIBYARANJAN BEHERA	//
	WP(C)/6573/2025	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/8613/2025	ISWAR CHANDRA SAHU	ANIL KUMAR DAS	//
	WP(C)/6574/2025	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/8760/2025	AJAY KUMAR BISWAL	AMIT PRASAD BOSE	//
	WP(C)/6575/2025	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/8746/2025	SAYED FARHAANUDDIN	SRIKANTA MAHUNTA	//
	WP(C)/6576/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/8821/2025 WP(C)/6577/2025	STATE OF ODISHA BHAKTAHARI JENA VS	SNIGDHA BEHERA VS	// // 0
240	D-WP(C)/8753/2025 WP(C)/6578/2025	STATE OF ODISHA BASANTA KUMAR PANDA VS	MITRA RANJAN TRIPATHY VS	// // 0
241	D-WP(C)/8524/2025 WP(C)/6579/2025	STATE OF ODISHA PRAMOD KUMAR DAS VS	PRAMODA KUMAR MISHRA VS	// // 0
242	D-WP(C)/8783/2025 WP(C)/6580/2025	STATE OF ODISHA SUPRAVA SAHOO VS	ATUL TRIPATHY VS	// // 0
243	D-WP(C)/8664/2025 WP(C)/6581/2025	STATE OF ODISHA BAILOCHAN MAHALIK VS	SUSANTA KUMAR SAHU VS	// // 0
244	D-WP(C)/8675/2025 WP(C)/6582/2025	STATE OF ODISHA SUSANTI SAUNTA VS	KUNAL KUMAR SWAIN VS	// // 0
245	D-WP(C)/8668/2025 WP(C)/6583/2025	STATE OF ODISHA MANDANGI USHA @ M.USHA VS	GOPINATH MISHRA VS	// // 0
246	D-WP(C)/8681/2025 WP(C)/6584/2025	COLLECTOR, RAYAGADA MANORAMA MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0
247	D-WP(C)/7011/2025 WP(C)/6585/2025	STATE OF ODISHA MEENA RANI NAYAK VS	SATYAJIT MUKHERJEE VS	// // 0
248	D-WP(C)/8677/2025 WP(C)/6586/2025	DEPUTY SECRETARY TO GOVERNMENT , GOVT OF ODISHA MANAGING COMMITTEE OF GANDARDA HIGH SCHOOL, BALASORE VS	KUNAL KUMAR SWAIN VS	// // 0
249	D-WP(C)/8979/2025 WP(C)/6587/2025	STATE OF ODISHA KEDAR PRASAD VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/8683/2025 WP(C)/6588/2025	NIMA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
251	D-WP(C)/9117/2025 WP(C)/6589/2025	DR. MANASI SAHOO VS STATE OF ORISSA	DURGESH NARAYAN RATH VS SAMEER KU. DAS, PRAKASH KU. BEHERA, NIRANJAN/JENA	// 0 //
252	D-WP(C)/8980/2025 WP(C)/6590/2025	SHIVESH RAJ SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
253	D-WP(C)/8785/2025 WP(C)/6591/2025	RANENDRA PRATAP MANGARAJ VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
254	D-WP(C)/8749/2025 WP(C)/6592/2025	SHIVANANDA RAY VS PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	MRUGANKA MAULI PATNAIK VS	// 0 //
255	D-WP(C)/5357/2025 WP(C)/6593/2025	SUBRAT LOKANATH PARIDA VS STATE OF ODISHA	GOURAV MOHANTY VS	// 0 //
256	D-WP(C)/7961/2025 WP(C)/6594/2025	DR.SASWAT KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
257	D-WP(C)/8663/2025 WP(C)/6595/2025	LALU GAHIR VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
258	D-WP(C)/8672/2025 WP(C)/6596/2025	MAIHAR PRASAD SHARMA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
259	D-WP(C)/7998/2025 WP(C)/6597/2025	MANOJ KUMAR MUKHI VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
260	D-WP(C)/8545/2025 WP(C)/6598/2025	DOMMAN MURMU VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
261	D-WP(C)/5998/2025	ARUN KUMAR PANDA	AKSHAYA KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6599/2025	VS	VS	0
		THE MANAGING DIRECTOR ODISHA STATE SEEDS CORPORATION LTD., BBSR		//
262	D-WP(C)/7409/2025	MANJULATA BEHERA	BHUBANESWAR DASH	//
	WP(C)/6600/2025	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/9227/2025	SILI SETHY	SUNIT SAHOO	//
	WP(C)/6601/2025	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/8640/2025	SK SADIRUDDIN	SAILABALA JENA	//
	WP(C)/6602/2025	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/8678/2025	NARAYAN KUTRUKA	KUNAL KUMAR SWAIN	//
	WP(C)/6603/2025	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/8502/2025	ANUP RANA	BISWABIHARI MOHANTY	//
	WP(C)/6604/2025	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/8549/2025	SANTOSHI PRASAD DASH	KHIROD CHANDRA MAJHI	//
	WP(C)/6605/2025	VS	VS	0
		R.T.O.,BALASORE		//
268	D-WP(C)/8022/2025	ASHA ROUT	RAJKISHORE SWAIN	//
	WP(C)/6606/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/8105/2025	RABINDRA BARMAN	BHUBANESWAR DASH	//
	WP(C)/6607/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/8648/2025	BHOLANATH PARIDA	JAJATI KISHORE MOHANTY	//
	WP(C)/6608/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/8782/2025	SURABHI MAJHI	RUDRA NARAYAN PARIJA	//
	WP(C)/6609/2025	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/8817/2025	M/S. SUBASH CHANDRA AGARWAL, SAMBALPUR	ITISHREE TRIPATHY	//
	WP(C)/6610/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/8915/2025 WP(C)/6611/2025	DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, SAMBALPUR M/S. BALARAM ENTERPRISES,DHENKANAL VS THE COMMISSIONER OF APPEALS, CGST, CENTRAL EXCISE AND CUSTOMS	PRABODHA CHANDRA NAYAK VS	// // 0 //
274	D-WP(C)/8692/2025 WP(C)/6612/2025	BRUNDABAN PARIDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
275	D-WP(C)/7519/2025 WP(C)/6613/2025	AYUSMAN CHOUDHURY VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
276	D-WP(C)/8763/2025 WP(C)/6614/2025	BIKRAM BISWAL VS DIVISIONAL MANAGER NEW INDIA ASSURANCE CO LTD, CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 0 //
277	D-WP(C)/8693/2025 WP(C)/6615/2025	RAMAKANTA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
278	D-WP(C)/8845/2025 WP(C)/6616/2025	ORISSA GRAMYA BANK, KIP BASUDEVPUR BRANCH, KEONJHAR VS CHAIRMAN-CUM-MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	AUROVINDA MOHANTY VS	// 0 //
279	D-WP(C)/8847/2025 WP(C)/6617/2025	ORISSA GRAMYA BANK, PADMAPUR BRANCH, KEONJHAR VS CHAIRMAN-CUM-MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	AUROVINDA MOHANTY VS	// 0 //
280	D-WP(C)/9188/2025 WP(C)/6618/2025	M/S KANDOI TRANSPORT LIMITED VS STATE OF ODISHA	DURGA PRASAD NANDA VS	// 0 //
281	D-WP(C)/8694/2025 WP(C)/6619/2025	PRASANTI PATTANAYAK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
282	D-WP(C)/8832/2025 WP(C)/6620/2025	BASANT KUMAR PANDA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
283	D-WP(C)/8764/2025 WP(C)/6621/2025	DINABANDHU MALLIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/9033/2025 WP(C)/6622/2025	CHINMAYEE KAR VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
285	D-WP(C)/8449/2025 WP(C)/6623/2025	MANGULU GOUDA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
286	D-WP(C)/9270/2025 WP(C)/6624/2025	BRAJABANDHU MANTRI VS STATE OF ODISHA	NALINI KANTA SAHOO VS	// 0 //
287	D-WP(C)/8515/2025 WP(C)/6625/2025	M/S HIND METALS AND INDUSTRIES PVT. LTD., BARBIL, KEONJHAR VS ORIENTAL INSURANCE COMPANY LTD., BARBIL	C. ANANDA RAO VS	// 0 //
288	D-WP(C)/9175/2025 WP(C)/6626/2025	MD.ANISH HINGORA VS SUB COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/8784/2025 WP(C)/6627/2025	KAMBI MALLICK VS STATE OF ODISHA	KAILASH BEHERA VS	// 0 //
290	D-WP(C)/9285/2025 WP(C)/6628/2025	SAHADEV PARIDA VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
291	D-WP(C)/8781/2025 WP(C)/6629/2025	DHRUBA CHARAN BARIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
292	D-WP(C)/8673/2025 WP(C)/6630/2025	PRAHALLAD CHANDRA BAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/8765/2025 WP(C)/6631/2025	GIRIJA PRASAD MOHANTA VS THE COLLECTOR AND D.M. CUM ARBITRATOR OF LAND ACQUISITION, KENDUJHAR	DIGAMBAR SETHI VS	// 0 //
294	D-WP(C)/8813/2025 WP(C)/6632/2025	BANALATA TRIPATHY VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
295	D-WP(C)/8836/2025	ANANTA PRASAD ROY	PABITRA KUMAR NAYAK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6633/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/8775/2025 WP(C)/6634/2025	HRUSHIKESH MOHAPATRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
297	D-WP(C)/8674/2025 WP(C)/6635/2025	RAHASA BIHARI ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
298	D-WP(C)/8497/2025 WP(C)/6636/2025	NABAKISHORE RANA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
299	D-WP(C)/9212/2025 WP(C)/6637/2025	DUKHABANDHU NAYAK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
300	D-WP(C)/8263/2025 WP(C)/6638/2025	KANCHANBALA SAHOO VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //
301	D-WP(C)/9263/2025 WP(C)/6639/2025	SWAYAMPRAVA GARNAYAK VS STATE OF ODISHA	INDRAMANI SAHJOO VS	// 0 //
302	D-WP(C)/8421/2025 WP(C)/6640/2025	JYOTSNAMAYEE BEURA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
303	D-WP(C)/8801/2025 WP(C)/6641/2025	SUDHIR CHANDRA JAGADEV VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
304	D-WP(C)/8811/2025 WP(C)/6642/2025	SANJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
305	D-WP(C)/8978/2025 WP(C)/6643/2025	M/S. TZIPL- LIDIPL -AECPL (JV) VS EAST COAST RAILWAY	SIDHANT DWIBEDI VS	// 0 //
306	D-WP(C)/8788/2025 WP(C)/6644/2025	JAYARAM MALLICK VS	RUDRA NARAYAN PARIJA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/9340/2025 WP(C)/6645/2025	STATE OF ODISHA DEBIDATTA PRADHAN VS REAL ESTATE REGULATORY AUTHORITY (RERA), BBSR	ATMAJIT MANMITH DAS VS	// // ()
308	D-WP(C)/8787/2025 WP(C)/6646/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// ()
309	D-WP(C)/8465/2025 WP(C)/6647/2025	SURESH KERKETTA VS THE TAHSILDAR, SUNDERGARH	BISWA PRAKASH DHAL VS	// ()
310	D-WP(C)/8566/2025 WP(C)/6648/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// ()
311	D-WP(C)/8810/2025 WP(C)/6649/2025	SUBASIS RAY VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// ()
312	D-WP(C)/8622/2025 WP(C)/6650/2025	M/S. HARSHEEL AUTO PLANET, SUNDERGARH VS COMMISSIONER, CGST, BBSR	ASHISH KUMAR SAMAL VS	// ()
313	D-WP(C)/8815/2025 WP(C)/6651/2025	DR.KAJARI DAS VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// ()
314	D-WP(C)/8843/2025 WP(C)/6652/2025	SUJATA BHUYAN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// ()
315	D-WP(C)/8872/2025 WP(C)/6653/2025	ORISSA GRAMYA BANK, SUBARNAPUR VS CHAIRMAN CUM MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	AUROVINDA MOHANTY VS	// ()
316	D-WP(C)/8855/2025 WP(C)/6654/2025	DR.RATIKANTA SATAPATHY VS UNION OF INDIA	ASMIYA RANJAN MAJHI VS	// ()
317	D-ABLAPL/4102/2025 ABLAPL/2453/2025	BIJAYA @ BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /18 /2025 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/6557/2025 ABLAPL/2454/2025	INDU MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /30 /2025 ) //
319	D-ABLAPL/6418/2025 ABLAPL/2455/2025	ARJUN BEHARA @ ARU BEHERA VS STATE OF ODISHA	BIJAY JENA VS	BEGUNIA P.S. /58 /2025 ) //
320	D-ABLAPL/6567/2025 ABLAPL/2456/2025	UMESH BEHERA VS STATE OF ODISHA	SEVATI SOREN VS	JHARSUGUDA /627 /2024 ) //
321	D-ABLAPL/6438/2025 ABLAPL/2457/2025	SAIF @ MD. SARIL UMAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /75 /2025 ) //
322	D-ABLAPL/6588/2025 ABLAPL/2458/2025	ISHWAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI TOWN /74 /2025 ) //
323	D-ABLAPL/6583/2025 ABLAPL/2459/2025	DHANESWAR LENKA VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /33 /2025 ) //
324	D-ABLAPL/6590/2025 ABLAPL/2460/2025	KALIA MUNA @ DURGA KUMAR LAYAK VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	BERHAMPUR TOWN /143 /2007 ) //
325	D-ABLAPL/6446/2025 ABLAPL/2461/2025	ANIL KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /53 /2025 ) //
326	D-ABLAPL/6594/2025 ABLAPL/2462/2025	BICHITRA NANDA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDILI /54 /2025 ) //
327	D-ABLAPL/6586/2025 ABLAPL/2463/2025	MOHAMMED MUNA @ MD. MUNA @ MOHAMMED ISMAIL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LALBAG /79 /2025 ) //
328	D-ABLAPL/6468/2025 ABLAPL/2464/2025	MIHIR BAL @ MIHIR MOHAN BAL VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	KHANDAGIRI P.S. /703 /2024 ) //
329	D-ABLAPL/6587/2025	UMA SANKAR SAGAR @ NANU SAGAR	RAJIB LOCHAN PATTNAIK	UMERKOTE /151 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2465/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/6551/2025 ABLAPL/2466/2025	NIRA @ NIRANAJAN SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /299 /2024 () //
331	D-ABLAPL/6755/2025 ABLAPL/2467/2025	SK. MANOR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PURUNABAZAR /50 /2025 () //
332	D-ABLAPL/6202/2025 ABLAPL/2468/2025	SMRUTI RANJAN DAS VS STATE OF ODISHA	NISHAMANI MUKHI VS	AIRPORT /362 /2024 () //
333	D-ABLAPL/6256/2025 ABLAPL/2469/2025	SUDEEPTA GHOSH @ SUDIPTA GHOSH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /114 /2025 () //
334	D-ABLAPL/6262/2025 ABLAPL/2470/2025	SARAT CHANDRA GHOSH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /114 /2025 () //
335	D-ABLAPL/5308/2025 ABLAPL/2471/2025	SATYABADI NAYAK @ KATHIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BOLAGARH P.S. /304 /2024 () //
336	D-ABLAPL/6419/2025 ABLAPL/2472/2025	NIHAR KANTA PADHIHARI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	NANDANKANAN /38 /2025 () //
337	D-ABLAPL/5841/2025 ABLAPL/2473/2025	MOHAMMAD MEHBOOB MAHTAB VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	JHARSUGUDA /32 /2025 () //
338	D-ABLAPL/6501/2025 ABLAPL/2474/2025	SIBASISH MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /273 /2023 () //
339	D-ABLAPL/5698/2025 ABLAPL/2475/2025	BISWAJIT PALLAI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /57 /2025 () //
340	D-ABLAPL/6512/2025 ABLAPL/2476/2025	MADHUSUDAN HARIJAN @ MADHU HARIJAN VS	PVS NANAJI ACHARY VS	BOIPARIGUDA /46 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/6272/2025 ABLAPL/2477/2025	STATE OF ODISHA TAPAN PATNAYAK @ PATTNAIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /430 /2018 ()
342	D-ABLAPL/5493/2025 ABLAPL/2478/2025	RANKA PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC
343	D-ABLAPL/6518/2025 ABLAPL/2479/2025	KARPURA HARIJAN @ KARPULA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	2(B)CC/0000002/2025 KUNDRA /122 /2024 ()
344	D-ABLAPL/6284/2025 ABLAPL/2480/2025	BARUN DAS VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	// KORAPUT VIGILANCE /4 /2025 ()
345	D-ABLAPL/6524/2025 ABLAPL/2481/2025	MINAKETAN PAHADASINGH @ DHUMA VS STATE OF ODISHA	GOPINATH MISHRA VS	// KANAS /19 /2025 ()
346	D-ABLAPL/6392/2025 ABLAPL/2482/2025	BIGHNESH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// DHENKANAL SADAR /953 /2024 ()
347	D-ABLAPL/6527/2025 ABLAPL/2483/2025	LIPU BARMA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /457 /2024 ()
348	D-ABLAPL/6061/2025 ABLAPL/2484/2025	RAKESH BEHERA @ RAKESH KUMAR BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// PHULBANI TOWN /58 /2025 ()
349	D-ABLAPL/6530/2025 ABLAPL/2485/2025	SARASWATI JENA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// AIR FIELD P.S. /39 /2025 ()
350	D-ABLAPL/6927/2025 ABLAPL/2486/2025	PRIYABRATA SAHOO VS STATE OF ODISHA	BISWOJEET LENKA VS	// / /0 ()
351	D-ABLAPL/6396/2025 ABLAPL/2487/2025	MD. ROHIT VS STATE OF ODISHA	S.S.RAY (2) VS	// BARBIL /1 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/6908/2025 ABLAPL/2488/2025	PRAFULLA KUMAR PATRA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	NIMAPADA /365 /2024 () //
353	D-ABLAPL/6480/2025 ABLAPL/2489/2025	AKASH KUMAR BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /48 /2025 () //
354	D-ABLAPL/6361/2025 ABLAPL/2490/2025	ARUNA BHOI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /243 /2024 () //
355	D-ABLAPL/6646/2025 ABLAPL/2491/2025	PANDA PRADHAN @ HARAS PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BUGUDA /335 /2024 () //
356	D-ABLAPL/6137/2025 ABLAPL/2492/2025	BHOLANATH @ HIMANSU PANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	DERABIS /171 /2024 () //
357	D-ABLAPL/6504/2025 ABLAPL/2493/2025	AMAN KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /12 /2025 () //
358	D-ABLAPL/6546/2025 ABLAPL/2494/2025	CHANDRA PRASAD DUNGURIA VS STATE OF ODISHA	MAHES DAS VS	SAMBALPUR TOWN /227 /2024 () //
359	D-ABLAPL/6600/2025 ABLAPL/2495/2025	RAJENDRA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BANSADA /326 /2024 () //
360	D-ABLAPL/6500/2025 ABLAPL/2496/2025	BIGYANA SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	CHHENDIPADA /70 /2025 () //
361	D-ABLAPL/6452/2025 ABLAPL/2497/2025	DINGRAJ NAIK VS STATE OF ODISHA	RAJENDRA KUMAR MUND VS	KEGAON /179 /2024 () //
362	D-ABLAPL/6777/2025 ABLAPL/2498/2025	NILADRI PRUSTY @ CHAGULU PRUSTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	AGARAPADA /64 /2024 () //
363	D-ABLAPL/6541/2025	BINOD BIHARI RANA	BYOMAKESH TRIPATHY	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2499/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6439/2025 ABLAPL/2500/2025	SANTOSH BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CYBER CRIME AND ECONOMIC OFFEN ( ) //
365	D-ABLAPL/6612/2025 ABLAPL/2501/2025	PABITRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /48 /2025 ( ) //
366	D-ABLAPL/6631/2025 ABLAPL/2502/2025	PAKANJ NATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KOREI /10 /2025 ( ) //
367	D-ABLAPL/6671/2025 ABLAPL/2503/2025	SUSMITA SETHI @ BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	LAXMISAGAR P.S. /72 /2025 ( ) //
368	D-ABLAPL/6667/2025 ABLAPL/2504/2025	SARAT SAMANTARAY @ SARAT KUMAR SAMANTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /231 /2019 ( ) //
369	D-ABLAPL/6709/2025 ABLAPL/2505/2025	PRAHALLAD PAIKRAY VS STATE OF ODISHA	CHHABI BEHERA VS	CUTTACK SADAR /127 /2025 ( ) //
370	D-ABLAPL/6658/2025 ABLAPL/2506/2025	PANDA PRADHAN @ HARAS PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BUGUDA /336 /2024 ( ) //
371	D-ABLAPL/6715/2025 ABLAPL/2507/2025	RAKI NAYAK @ ROCKY NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /54 /2025 ( ) //
372	D-ABLAPL/6680/2025 ABLAPL/2508/2025	RAJESH ROSAN SWAIN VS STATE OF ODISHA	OM SWARUP VS	MAHILA P.S.(BBSR) /27 /2025 ( ) //
373	D-ABLAPL/6719/2025 ABLAPL/2509/2025	RUNUBALA PANDA @ RANU PANDA VS STATE OF ODISHA	RABINARAYAN MISHRA VS	PAHALA /45 /2025 ( ) //
374	D-ABLAPL/6686/2025 ABLAPL/2510/2025	SUJIT KUMAR NAIK @ SUJIT NAIK @ PATA NAYAK @ PATU VS	SURYAKANTA DWIBEDI VS	SAINTALA /362 /2022 ( )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/6722/2025 ABLAPL/2511/2025	STATE OF ODISHA DILLIP KUMAR SAHU @ RANJU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// PHULBANI SADAR /151 /2023 () //
376	D-ABLAPL/6726/2025 ABLAPL/2512/2025	STATE OF ODISHA MADHU JENA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// JENAPUR /68 /2025 () //
377	D-ABLAPL/6663/2025 ABLAPL/2513/2025	STATE OF ODISHA BIKASH CHANDRA DASH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// AUL /19 /2025 () //
378	D-ABLAPL/6677/2025 ABLAPL/2514/2025	STATE OF ODISHA DEBANANDA SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	// MANAMUNDA /39 /2025 () //
379	D-ABLAPL/6728/2025 ABLAPL/2515/2025	STATE OF ODISHA DEEPAK KUMAR ROUSTRAY @ DEEPAK ROUSTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KUDANAGARI /64 /2025 () //